

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5014

ANSWERED ON:26.04.2002

11TH FINANCE COMMISSION GRANTS TO GUJARAT

BHAVNA DEVRAJ CHIKHALIA;MADHUSUDAN DEVRAM MISTRY;PRAVEEN RASHTRAPAL;RAMSINH PATALIYABHAI
RATHWA;SAVSHIBHAI MAKWANA

Will the Minister of FINANCE be pleased to state:

- (a) whether the Eleventh Finance Commission grants for Panchayati Raj is due to the Gujarat Government for the year 2000-01;
- (b) if so, whether the grant has been released;
- (c) if not, the reasons therefor; and
- (d) the time by which it is likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) to (d): The Eleventh Finance Commission (EFC) had recommended an annual grant of Rs. 69.61 crore for the period 2000-05, for the State of Gujarat. As per the guidelines issued by the Ministry of Finance for utilisation of local bodies grants, the local bodies grants shall be released to States that have completed the due election process in respect of local bodies. Further, in case of delay in holding local bodies elections, funds will be deducted proportionately. Since the elections to Panchayats in Gujarat had been held only in December, 2001, the State Government is not eligible for grants for Panchayati Raj Institutions for the year 2000-01.